

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF August 2016**

Sl. No.	Nature	Opening balance as on 01.08.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to CAT	Disposal	Total Disposal	Total Pendency as on 31.08.2016
<b>MAIN CIVIL CASES</b>											
1	WP	1420		6	2	8			16	16	1412
2	WA	268	55	3		58	3		50	53	273
3	WPC	4063	280	8		288	79		204	283	4068
4	WPL	934	29	3		32	4		6	10	956
5	WPS	9892	1039	14		1053	67		774	841	10104
6	WPT	441	20			20			7	7	454
7	WPCR	399	33	1		34	5		19	24	409
8	WPPIL	94	10	1	2	13			4	4	103
9	WP 227	1459	64	3		67	12		60	72	1454
10	WPHC	8	1	1		2			7	7	3
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>18978</b>	<b>1531</b>	<b>40</b>	<b>4</b>	<b>1575</b>	<b>170</b>	<b>0</b>	<b>1147</b>	<b>1317</b>	<b>19236</b>
1	FA	2317	31	6		37			7	7	2347
2	FAM	452	22			22			7	7	467
3	SA	5218	57	8		65			59	59	5224
4	MA	586	12	1		13	3		33	36	563
5	MAC	5282	151	5		156	2		37	39	5399
6	CR	192	9	2		11			35	35	168
7	MCC	235	77	4		81	5		103	108	208
8	MCCS	0				0				0	0
9	COMP APPEAL	3				0				0	3
10	COMP PET	70	1			1			1	1	70
11	EP	9				0				0	9
12	TPC	38	10			10			14	14	34
13	CONC	1				0				0	1
14	CONT	325	46	2		48	1		52	53	320
15	CONTS	1				0				0	1
16	ITR	28				0			1	1	27
17	ITA	8				0				0	8
18	CER	2				0				0	2
19	STR	0				0				0	0
20	WTA	0				0				0	0
21	ARBA	158	4	3		7			1	1	164
22	TAXC	98	10			10				0	108
23	REVP	56	7			7	1		9	10	53
24	CIVIL SUIT	2				0				0	2
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>15081</b>	<b>437</b>	<b>31</b>	<b>0</b>	<b>468</b>	<b>12</b>	<b>0</b>	<b>359</b>	<b>371</b>	<b>15178</b>
<b>TOTAL (A+B)</b>		<b>34059</b>	<b>1968</b>	<b>71</b>	<b>4</b>	<b>2043</b>	<b>182</b>	<b>0</b>	<b>1506</b>	<b>1688</b>	<b>34414</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRRE	4				0			1	1	3
2	CRA	12472	127			127			65	65	12534
3	CRR	4069	105	1		106			86	86	4089
4	MCRC	713	810			810			891	891	632
5	MCRCA u/s 438 CrPC	298	113			113			213	213	198
6	CONTR	4	1			1				0	5
7	CRMP	1585	132	5		137			122	122	1600
8	TPCR	10	2			2			3	3	9
9	ACQA	1219	13	1		14			7	7	1226
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>20374</b>	<b>1303</b>	<b>7</b>	<b>0</b>	<b>1310</b>	<b>0</b>	<b>0</b>	<b>1388</b>	<b>1388</b>	<b>20296</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>54433</b>	<b>3271</b>	<b>78</b>	<b>4</b>	<b>3353</b>	<b>182</b>	<b>0</b>	<b>2894</b>	<b>3076</b>	<b>54710</b>

NOTE : 1. Total number of 04 cases in institution & total number of 182 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any list provided by OIC NIC of the cases of backlog Institution & Disposal.

01/9/16  
Ramashankar Prasad  
Registrar (Judicial)